

ITEM NO.127

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3722/2025

KAMLA KANT SHUKLA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

MR. RAGHENTH BASANT, SENIOR ADVOCATE (AMICUS CURIAE) FOR THE
UNSERVED RESPONDENTS IN BOTH THE MATTERS
IA No. 100702/2024 - EXEMPTION FROM FILING O.T.
IA No. 100700/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

Crl.A. No. 3723/2025 (II)

IA No. 239953/2024 - EXEMPTION FROM FILING O.T.

Date : 20-11-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Ms. Tulika Mukherjee, AOR
Mr. Vikas Bansal, Adv.
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Shailendra Mani Tripathi, Adv.
Ms. Pooja Shilpkar, Adv.
Mr. Manjeet Singh, Adv.
Mr. Ambuj Mishra, Adv.
Mr. Vishal Tiwari, Adv.
Mr. Mohd Adil Mansoori, Adv.
Mr. Chand Qureshi, AOR
Mr. S Krishnamurthy, Adv.

For Respondent(s) : Ms. Tulika Mukherjee, AOR
Mr. Vikas Bansal, Adv.
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Ms. Pallavi Pratap, AOR

Ms. Anjale Kumari, Adv.
Mr. Deepak Yadav, Adv.

Mr. Taiyyab Khan Salmani, Adv.
Ms. Chhaya, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Manish Kumar Gupta, AOR
Mr. Chand Qureshi, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

In view of the letter circulated , re-list the appeals after two weeks.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)